J.H.C. Sch. 1-7)

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From:

Ram Sharma

Registrar (Administration), High Court of Jharkhand, Ranchi.

File No. XXII(6)/NJA/	1/2024-25/Apptt.
Letter No	/Apptt
Dated:	

To

The Director,

National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal – 462044 (M.P.).

Sub.:- Regarding nomination of Judicial Officers for NJA Programme "National Conference on Prevention of Corruption Act, 1988" [P-1455] scheduled to be held on 10th & 11th May, 2025 at National Judicial Academy, Bhopal.

Ref.:- Your Lordship's Letter bearing Ref: NJA/Dir./Ac, Prog./2024-25/2144 dated 23.08.2024.

My Lord,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2024-25 for the month of **May**, 2025 in the following manner:-

Prog. No.	Programme Date	Name of the Programme	Nature of programme	Nominated Participants
P-1455	10.05.2025 & 11.05.2025	National Conference on Prevention of Corruption Act, 1988	Regular	 Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj.

This is for your Lordship's kind information and needful.

Yours Sincerely, Sd/- Ram Sharma Registrar (Administration)

Memo No. 1827 /Apptt.

Dated Ranchi the 1704 2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Principal District & Sessions Judge, Bokaro & Daltonganj / Officers concerned for information and needful with a direction to follow the "Joining Instructions" of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.

Registrar (Administration)